

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3660  
ANSWERED ON:15.12.2014  
TRAVELLING ON TOP OF TRAINS  
Nayak Shri B.V.

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways are aware of the fact that a large number of railway passengers used to travel on top of trains and if so, the details thereof along with penalties imposed on such passengers;
- (b) the number of accidents caused due to overcrowding of trains during the last three years; and
- (c) the steps taken/being taken by the Railways to prevent passengers from travelling on top of the trains?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI MANOJ SINHA )

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 3660 BY SHRI B.V. NAIK TO BE ANSWERED IN LOK SABHA ON 15.12.2014 REGARDING TRAVELLING ON TOP OF TRAINS.

(a) : Yes, Madam. During the year 2013 and 2014 (upto October), 9544 and 5709 persons have been arrested for travelling on roof top of the trains and fine amounting to Rs. 20,00,623/- and 10,96,765/- have been realized respectively.

(b): No consequential train accident is attributable to overcrowding in trains.

(c): Besides making announcements through Public Address System about the impending dangers and resultant penalties, the following steps are being taken by the Railways to prevent roof top travelling:-

(i). Drives are being conducted against travelling on roof tops and foot-boards in coordination with Government Railway Police and Local Police and the offenders are prosecuted under the provisions of law.

(ii). Awareness programmes are also launched time to time jointly with Local Police, Non-Government Organizations (NGOs), Scouts etc urging the passengers to desist from travelling on the roof top of trains.

(iii). Signboards and posters have been placed on platforms to create awareness amongst the passengers.